

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1685(KB)2019
IA(I.B.C)/1(KB)2024,
IA(I.B.C)/778(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND APRIL 2024

IN THE MATTER OF	PARAGON FINANCE LIMITED VS MOHAN MOTOR DEALERS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr. Rajarshi Banerjee, Adv.] For the Liquidator in IA778/2024 & IA1/2024

ORDER

1. Ld. Counsel for the Liquidator present.
2. **IA(I.B.C)/778(KB)2024**
 - (a) This IA has been filed by liquidator for placing on record the 7th Progress Report which is at Page No. 8 to 20. This IA is accompanied by an affidavit of Liquidator which is at Page Nos. 5 to 7.
 - (b) The 7th Progress Report is taken on record and this IA is accordingly **allowed and disposed of.**
3. **IA(I.B.C)/1(KB)2024**
 - (a) As per the tracking report of Postal Department placed on record by the Registry, notice has been served to the respondent.
 - (b) However, none appears for respondent. Await presence.
 - (c) Post this matter on **14.06.2024**.
 - (d) It is made clear that, if there is no appearance on behalf of the respondent on the next date hearing, appropriate orders will be passed.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**